GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1774 ANSWERED ON:08.03.2010 PENDING PROPOSALS PROJECTS UNDER PMGSY Gandhi Smt. Maneka Sanjay;Pathak Shri Harin

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of projects/proposals received and approved by the Union Government under the Pradhan Mantri Gram Sadak Yojana (PMGSY) and those which have been completed by the State Governments during each of the last three years and the current year, State-wise;

(b) the details of such projects/proposals which are still pending with the Union Government as on date, State-wise;

(c) the reasons for the same; and

(d) the time by which the pending proposals/projects are likely to be cleared by the Union Government and incomplete proposals/projects are likely to be completed by the respective State Governments?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) State-wise details of project proposals received and sanctioned by the Ministry of Rural Development (MoRD) under PMGSY during the last three years and current year are enclosed as Annexure-I. The number of road works completed by the States during each of the last three years and current year upto January, 2010 under PMGSY are as per Annexure-II.

(b) The details of proposals received from various States for approval are enclosed as Annexure-III.

(c)&(d) There is no undue delay in approving the proposals. The proposals received from the States are scrutinized by National Rural Road Development Agency (NRRDA) to ensure that there are no technical discrepancies in the detailed project reports. The proposals are further scrutinized to ensure that these proposals are in accordance with the provisions of the guidelines. The discrepancies observed during scrutiny are intimated to the State Governments for rectification. On receipt of complete proposals after removal of discrepancies from the State Governments proposals are cleared by the Ministry based upon execution capacity of the implementation machinery in the State, the volume of the works under execution in the State and availability of funds under the programme. Execution of projects is the responsibility of the State Governments. They have been requested to expedite the execution of on-going works, but no definite time has been indicated by the State Governments for completion of these projects.